

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO. 1627
TO BE ANSWERED ON 10TH FEBRUARY, 2026

STATE ANIMAL WELFARE BOARDS

1627 SHRI G LAKSHMINARAYANA:
SHRI TANGELLA UDAY SRINIVAS:
SHRI APPALANAIDU KALISSETTI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) the total number of State Animal Welfare Boards (SAWBs) established across the country, State/UT-wise;
- (b) the current functional status of each SAWB, indicating whether fully operational, partially functional or inactive, State-wise;
- (c) the sanctioned strength of officials and staff, number in position and number of vacancies in each SAWB, State/UT-wise;
- (d) the number of pet shops and dog breeders registered by these Boards, year-wise since inception of scheme, year and State-wise;
- (e) the number of reports submitted by each SAWB to the Ministry and the details thereof;
- (f) the number of meetings held, frequency of meetings and details of the most recent meeting, including key decisions taken in this regard;
- (g) whether there are any reported challenges in operationalising SAWBs and if so, the details thereof; State/UT-wise; and
- (h) the steps taken or proposed to be taken by the Government to strengthen SAWBs, including budgetary support, capacity building and monitoring mechanisms?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

- (a) 35 States and UTs across the Country except the UT of Lakshadweep have formed the State Animal Welfare Boards in compliance of the order of the Hon'ble Supreme Court of India.
- (b) The State-wise details of current functional status of each SAWB, indicating whether fully operational, partially functioning or inactive, is enclosed at **Annexure – I**

(c) State Animal Welfare Boards (SAWBs) have been constituted by the respective State Governments/Union Territory Administrations in compliance with the directions of the Hon'ble Supreme Court of India in W.P.(C) No.440 of 2000 dated 6.8.2008 and in W.P(C) No.881 of 2014 dated 13.7.2015, to effectively implement animal welfare laws and policies. The manpower engaged by the various State Government as per the need, is not maintained.

(d) There is no separate scheme for registration of pet shops and dog breeders. However, the Central Government has notified the Prevention of Cruelty to Animals (Dog Breeding and Marketing) Rules, 2017 and the Prevention of Cruelty to Animals (Pet Shop) Rules, 2018, under which the State Animal Welfare Boards are authorized to register pet shops and dog breeders operating within their respective States/Union Territories. The details of number of pet shops and dog breeders registered by the SAWBs are maintained by the respective States/Union Territories.

(e) & (f) At present, there is no statutory or legal provision mandating the State Animal Welfare Boards (SAWBs) to submit reports and reporting of meetings to the Animal Welfare Board of India (AWBI) or to the Ministry.

(g) No such information received.

(h) The Department of Animal Husbandry and Dairying and Animal Welfare Board of India (AWBI) has held regular meetings with the officials of the State Animal Welfare Boards to review animal welfare issues, to strengthen the implementation of the provisions of the Prevention of Cruelty to Animals Act, 1960 and the Rules made thereunder, and to ensure prevention of unnecessary pain or suffering to animals.

However, there is no provision for budgetary support to the State Board. The State Board are working independently and the necessary budgetary arrangements are made by the State Government for their functioning.

Status of State Animal Welfare Boards Constituted by State Governments and Union Territory Administrations

S. No	State	Fully Operational	Partially functional	Inactive
1	Andaman & Nicobar Islands		Yes	
2	Assam		Yes	
3	Andhra Pradesh	Yes		
4	Arunachal Pradesh			Yes
5	Bihar	Yes		
6	Chandigarh		Yes	
7	Chhattisgarh		Yes	
8	Dadra & Nagar Haveli (Diu & Daman)			Yes
9	Goa	Yes		
10	Gujarat	Yes		
11	Himachal Pradesh		Yes	
12	Haryana		Yes	
13	Jharkhand			Yes
14	Jammu & Kashmir	Yes		
15	Kerala	Yes		
16	Karnataka	Yes		
17	Maharashtra	Yes		
18	Meghalaya		Yes	
19	Mizoram		Yes	
20	Madhya Pradesh	Yes		
21	Manipur			Yes
22	Delhi	Yes		
23	Nagaland			Yes
24	Odisha	Yes		
25	Punjab	Yes		
26	Puducherry			Yes
27	Rajasthan	Yes		
28	Sikkim			Yes
29	Tamil Nadu	Yes		
30	Telangana	Yes		
31	Tripura	Yes		
32	Uttarakhand	Yes		
33	Uttar Pradesh		Yes	
34	West Bengal		Yes	
35	Ladakh		Yes	
36	Lakshadweep			Yes